

THE
PARLIAMENTARY DEBATES 25-11-2014

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

3529

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HOUSE OF THE PEOPLE

Thursday, 2nd April, 1953

The House met at Two of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

2-45 P.M.

DEATH OF SHRI ASAF ALI

مستتر آف ایجوکیشن اینڈ نیچرل

ریسرورسز اینڈ سائنٹیفک ریسرچ (مولانا

آزاد) : جناب - اس وقت یہ بات میرے

حصہ میں آئی ہے کہ ایک افسوس

ناک خبر ہاؤس کو سناؤں - آصف علی

صاحب کا کل رات بارہ بجے برن

میں انتقال ہو گیا - جو خبر اس

وقت ہمیں ملی ہے، اس میں زیادہ

تفصیلات نہیں ہیں مگر یہ معلوم

ہوا ہے کہ دل کی حرکت بند ہو

جانے کی وجہ سے ان کا انتقال ہوا -

اس واقعے نے بہت سی باتیں ہم

سے چھین لی ہیں - مگر سب سے

پہلی بات جو میرے سامنے آئی وہ

یہ تھی کہ ہندوستان کی آزادی کی

جنگ کا ایک اور بہادر ساتھی ہم

سے الگ ہو گیا - سنہ ۱۹۲۰ میں

جب نان کو آپریشن مورمہنت شروع

کیا گیا تھا تو اس وقت آصف علی

دعویٰ میں پریکٹس کرتے تھے -

انہوں نے پریکٹس چھوڑی، تحریک

میں شامل ہو گئے، اور اس کے بعد

بار بار گرفتار ہوئے - ہر مرتبہ جب

تحریک شروع ہوتی تو وہ ان لوگوں

میں رہے جو پیش پیش تھے - پھر

سنہ ۱۹۲۲ میں جب سوراخ پارٹی

قائم ہوئی اور کانگریس نے ہصلہ کیا

کہ اسمبلی میں جائے، تو اس وقت

وہ بھی اسمبلی میں آئے - ابھی ایسے

لوگ موجود ہوں گے جن کے دماغ

میں اس وقت کی ہاد تازہ ہوگی -

اسمبلی میں جس سرگرمی اور قابلیت

کے ساتھ انہوں نے کام کیا وہ اس

وقت تمام لوگوں کی زبان پر تھا -

وہ کانگریس پارٹی کے سکریٹری رہے -

پھر ذہنی لیڈر ہوئے - پھر جب سنہ

۱۹۲۲ میں آل انڈیا کانگریس کمیٹی

کے جاسے کے بعد بمبئی میں ہم

گرفتار کئے گئے تو وہ بھی گرفتار ہوئے -

کیونکہ کانگریس ورکنگ کمیٹی کے

مہمبر تھے - چنانچہ احمد نگر جیل

قریباً تین برس تک میرا ان کا

[مولانہ آزاد]

ساتھ رہا۔ پھر اس کے بعد جب پہلی نیشنل گورنمنٹ بنی تو وہ ریلوے منسٹر کی حیثیت سے کابینہ کے ایک ممبر چنے گئے۔ اس کے بعد ہم نے خیال کیا کہ انہیں واشنگٹن میں ہندوستان کے پہلے ایسپیڈر کی حیثیت سے بھیجا جائے۔ چنانچہ وہ واشنگٹن گئے اور پوری قابلیت کے ساتھ اپنے فرائض انجام دیے۔ اس کے بعد وہ اریسہ کے گورنر بنے تھے اور اب انہیں برون بھیجا گیا تھا۔ یہ تو ان کی پہلی لائف کی سرگزشت تھی۔ لیکن بحیثیت ایک انسان کے بھی ان میں دماغ اور دل کی بہت سی خوبیاں تھیں جو ان کے دوستوں کو ہمیشہ یاد رکھتی تھیں۔ مجھے افسوس ہے کہ یہ ہاؤس اس واقعے پر اپنے دلی افسوس کا اظہار کرے گا۔

(English translation of the above)

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Sir, it has fallen to my lot to announce a very sad news in this House. Shri Asaf Ali breathed his last in Berne at mid-night yesterday. The information that we have received till now is not a detailed one but so much is known that he died of heart failure.

This sad incident has deprived us of many good things, but the first thing that strikes me is that we have lost a brave comrade who fought with us shoulder to shoulder in the battle for independence. In 1920 when the non-co-operation movement was launched Shri Asaf Ali was practicing at the Bar in Delhi. He left his practice, joined the movement and after that courted imprisonment a number of times. Wherever the movement was

started he always came to the front. When in 1924 the Swaraj Party was formed and the Congress decided to enter the legislatures, he also was elected to the Central Legislative Assembly. There might be some of us here who may remember the meritorious work that he did in the old Legislative Assembly. He was the Secretary of the Congress Party, then he was elected its Deputy Leader. When in 1942 after the Bombay Session of the All India Congress Committee all of us were arrested he was also put behind bars because he was a member of the Congress Working Committee. Thus in Ahmadnagar Fort we lived together for three years. Afterwards when the First National Government was formed he was selected to be a member of the Cabinet by virtue of his holding the portfolio of the Minister of Railways. Then we decided to send him to Washington as the first Ambassador of India. So he was posted at Washington and there he discharged his duties most admirably. Afterwards he became the Governor of Orissa and now he was posted at Berne. This was just a sketch of his public life. But as a human being also he was possessed of many good qualities of heart and soul, which will long be cherished by his friends. I hope that this House will express its sense of deepest regret on this sad incident.

Mr. Deputy-Speaker: I fully associate myself with all that has fallen from the lips of Maulana Sahab. It is a personal loss to me. During those days when in this Assembly the Members of the Congress Party were fighting a hard battle against the previous regime, Mr. Asaf Ali was an indefatigable fighter. He was the Deputy Leader of the Congress Party. He was the right-hand of Shri Bhulabhai Desai. He has been for long associated with the Congress. He never flinched to sacrifice himself for the cause of the country. He was Member in charge of Railways and Transport in 1946 in this House. And then in various capacities he served the nation. He lived a glorious life. But it is unfortunate that he should have passed away prematurely.

I was recently in Switzerland four or five months ago. He was loved by one and all there. He was essentially human. He was accessible to all people, irrespective of whether they were rich or poor.

He was elected to the Assembly not from the Muslim constituency but from the General constituency, and he was returned to the Assembly fighting

candidates from the Hindu Mahasabha and the Muslim League.

India has really lost one of its very great sons and I wish that he House expresses its grief by standing for a couple of minutes in silence.

The House stood in silence for two minutes.

DEATH OF SHRI JAMULAPUR KESAVA RAO

Mr. Deputy-Speaker: I regret to have to inform the House of the death of Shri Jamulapur Kesava Rao who was a Member of the Provisional Parliament. I desire on behalf of the House to express our sense of loss on his passing away and to convey our condolences to his family. The House may again stand in silence for two minutes to express its sorrow.

The House stood in silence for two minutes.

FINANCE BILL

PETITION RECEIVED

Secretary: Sir, under Rule 131 of the Rules of Procedure and Conduct of Business in the House of the People I have to report that a petition as per statement laid on the table has been received relating to the Bill to give effect to the financial proposals of the Central Government for the financial year 1953-54 which was introduced in the House of the People on the 27th February, 1953, by Shri C. D. Deshmukh, Minister of Finance.

STATEMENT

Petition relating to the Bill to give effect to the financial proposals of the Central Government for the financial year 1953-54, which was introduced in the House of the People on the 27th March, 1953.

| Number of signatories | District or town | State |
|-----------------------|------------------|-------|
| 1 | Delhi | Delhi |

VINDHYA PRADESH LEGISLATIVE ASSEMBLY (PREVENTION OF DISQUALIFICATION) BILL

The Minister of Home Affairs and States (Dr. Katju): I beg to move for leave to introduce a Bill* to declare certain offices of profit not to disqualify their holders for being chosen as, or for being, members of the Legislative Assembly of the State of Vindhya Pradesh.

Mr. Deputy-Speaker: The question is:

“That leave be granted to introduce a Bill to declare certain offices of profit not to disqualify their holders for being chosen as, or for being, members of the Legislative Assembly of the State of Vindhya Pradesh.”

The motion was adopted.

Dr. Katju: I introduce the Bill.

ELECTION TO COMMITTEES

NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move:

“That this House do proceed to elect, in such manner as the Speaker may direct, four Members of the House of the People to serve for a period of three years on the National Food and Agriculture Organisation Liaison Committee, constituted under the Resolution of the Government of India in the Ministry of Agriculture (now Food and Agriculture) No. F. 16-72/47-Py., dated the 8th November, 1948.”

Mr. Deputy-Speaker: The question is:

“That this House do proceed to elect, in such manner as the Speaker may direct, four Members of the House of the People to serve for a period of three years on the National Food and Agriculture Organisation Liaison Committee, constituted under the Resolution of the Government of India in the Ministry of Agriculture (now Food and Agriculture) No. F. 16-72/47-Py., dated the 8th November, 1948.”

The motion was adopted.

*Introduced with the recommendation of the President.